

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2836/2009 - EX[DB] WITH E/S/2920/2009-EX

Date 22/02/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S STEEL AUTHORITY OF INDIA LTD.
(UNIT-BHILAI STEEL PLANT) ISPAT BHAWAN,
ROOM NO. 116, BHILAI, DISTRICT DDURG,
CHATTISGARH.
M/S STEEL AUTHORITY OF INDIA LTD.

Appellant

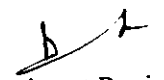
Vs
Respondent

EX[DB] dated 14-2-11

C.C.E. RAIPUR

STAY ORDER NO.273/2011-EX

I am directed to transmit herewith a certified copy of Final order No. 198/ 2011
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. RAIPUR
CENTRAL EXCISE BUILDING,
DHAMTARI ROAD, TIKRAPARA,
RAIPUR 492001.

2. Adv. / Consult

MR.V. LAXMIKUMARAN

B-6/10, SAFDARJUNG ENCLAVE, NEW
DELHI-110029

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

10. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

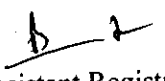
11. LAWCRUX Advisors Pvt Ltd, LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)

12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

13. Office Copy

14. Guard file

15. HON'BLE PRESIDENT.


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI.

Excise Stay Application No.2920 of 2009
In Appeal No.2836 of 2009

M/s.Steel Authority of India Ltd.

...Appellant

Vs.

CCE, Raipur

...Respondent

Appearance: Rep.by Shri Ravi Raghavan, Advocate for the appellant.
Rep. by Shri S.R.Meena, DR for the respondent.

Coram: Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Member (Technical)

STAY Order No. 273 / 2011-EX
Dated 14.02.2011
FINAL Order No 198 / 2011-EX
Per Justice R.M.S. Khandeparkar:

The Advocate for the appellants has placed on record copy of the minutes of the Review Committee rejecting the request for challenging the impugned order taking into consideration the decision of the Apex court in the matter of M/s.SKF India Ltd.; the issue involved in the matter relates to demand of interest on the additional amount collected based on supplementary invoices. In view of the said decision of the Review Committee, the appeal and the stay application stands disposed of.

(Justice R.M.S. Khandeparkar)
President

(Rakesh Kumar)
Member (Technical)

Ckp.